NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	Hearing	391 / 394	Trianz IT & Cloud Solutions Pvt.
				Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE REPRESENTATION TO WHOM

· Penkal. K. Ayun

Alv. for Peliboner

Counsel for petitioner is present. Assistant from OL office is present. OL has filed OLR No.130/17 for permission to appoint a Chartered Accountant for scrutiny of the books of accounts and the records of the Transferor Company. OLR No.130/17 is allowed. Official Liquidator is permitted to appoint a Chartered Accountant from among the panel maintained by him for the purpose of looking into the books of accounts and records of the Transferor Company. The petitioner company to meet the expenditure for the Chartered Accountant to be appointed.

No representation from ROC office. Time granted for filing report by ROC.

List it on 29.09.2017.

MEMBER (J)

MEMBER (T)